

of the isotopes produced in Apsara are being used for investigations in soil sciences and agriculture which will yield information resulting in increased agricultural production. Some isotopes, like radio-cobalt, can also be used to produce genetic changes in plants and crops, resulting in improved varieties, which could result in increased agricultural production.

(b) and (c). Do not arise.

श्रीखला उद्योग क्षेत्र में दुर्घटना

*५२०. श्री बाणपेयी : क्या बाणपेयी तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि ३० जनवरी, १९६० को श्रीखला उद्योग क्षेत्र के एक कारखाने में छत गिर जाने से अनेक मजदूरों और कर्मचारियों को चोटें आईं ;

(ख) यदि हां, तो दुर्घटना का क्या कारण था ;

(ग) क्या किसी व्यक्ति को क्षतिपूर्ति दी गई ; और

(घ) भविष्य में ऐसी दुर्घटनायें न होने देने के लिये क्या पग उठाये गये हैं ?

उद्योग मंत्री (श्री मनुभाई शाह) :

(क) से (घ) यह दुर्घटना श्रीखला में भारत-जर्मन प्रोटोटाइप सेंटर की इमारत बनने के दौरान में हुई न कि श्रीखला की औद्योगिक बस्ती में। इमारत बनाने का काम एक ठेकेदार कर रहा है, जो ठेके की शर्तों के अनुसार जान-माल के नुकसान सहित, काम की सभी प्रक्रियाओं के लिये जिम्मेदार है। एक धरन (बीम) का टांचा टूट जाने के कारण २६ व्यक्तियों को विविध प्रकार की चोटें आयी थी। उन्हें इलाज के लिये फौरन अस्पताल भेजा गया। उनमें से २२ व्यक्तियों को अगले दिन मरे तथा अन्य ३ व्यक्तियों को एक हफ्ते के अन्दर अस्पताल से छुट्टी दे दी गयी। एक व्यक्ति ४ फरवरी को अस्पताल में मर गया। ठेकेदार ने नियमों के अनुसार हरजाने की

रकम लेबर कमिश्नर के यहाँ जमा करा दी है।

पता चला है कि इस मामले में पुलिस द्वारा छानबीन चल रही है। इस दुर्घटना की जांच करने के लिये एक विभागीय मर्मित भी स्थापित की जा रही है।

Water Supply to Pench Valley Coal-fields

*521. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to state:

(a) whether a master plan for the supply of protected water in the Pench Valley Coalfields has been prepared;

(b) if so, what is the cost of the scheme;

(c) whether Government have examined the same; and

(d) if so, the nature of decision taken?

The Deputy Minister of Labour (Shri Abid Ali): (a) yes.

(b) Rs. 33,09,600.

(c) yes.

(d) The Government of Madhya Pradesh who were requested to include the scheme under the Water Supply and Sanitation Scheme of the Central Government expressed their inability to do so during the Second Plan period as they had several other schemes requiring higher priority. They have again been requested to give priority to coal mining areas in their water supply schemes for the Third Plan.

Movable and Immovable Properties in Pakistan

*522. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to refer to reply given to Unstarred Question No. 1014 on the 7th December, 1959 and state:

(a) whether the negotiations regarding the movable and immovable

properties in Pakistan have been concluded; and

(b) if so, the results thereof?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The negotiations are going on. The Indian Deputy High Commissioner, Dacca, had taken up with the Board of Revenue, Government of East Pakistan, the question of expeditious preparation of rent rolls and compensation assessment rolls indicating the amounts payable by the Government of East Pakistan to individual landlords on account of acquisition of property, so that the absentee Indian landlords might be able to adjust arrears of taxes against dues payable by Government. Pending completion of these rolls, the Government of East Pakistan have been requested to put off the auction sales.

Fertilizer Factory at Kothagudlum

*523. { **Shri T. B. Vittal Rao:**
Shri Madhusudan Rao:
Shri Rami Reddy:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 891 on the 15th December, 1959 and state:

(a) the amount of foreign exchange released for the establishment of a Fertilizer Factory at Kothagudlum, Andhra Pradesh; and

(b) what further assistance has been sought for by the State Government in this respect?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). The State Government were assured that foreign exchange will be suitably arranged and such assistance as may be required will be extended by the Centre. No specific request has so far been received for release of foreign exchange. Sindri Fertilizers and Chemicals Ltd. have been engaged by Andhra Gov-

ernment as Technical Consultants for the planning and execution of the project.

Guwar Gum

566. **Shri Amjad Ali:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that permission for the export of Guwar Gum having protein contents not exceeding 8 per cent has been given; and

(b) the reasons for permitting such export?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) It is not considered suitable as cattle feed and cannot be utilised in the country. Exports earn foreign exchange.

Industrial Training Institutes in Jammu and Kashmir

567. **Shri D. C. Sharma:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of Industrial Training Institutes working in Jammu and Kashmir State; and

(b) whether Government propose to integrate all those Institute at one place so as to manage them efficiently?

The Deputy Minister of Labour (Shri Abid Ali): (a) Two.

(b) No.

Production of Silk in Jammu and Kashmir

568. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of silk produced in Jammu and Kashmir State during 1959; and